

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **07.05.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF

: Shanmuga Sundaram

Vs

Gokula Kannan Chits Tamilnadu pvt Ltd

MAIN PETITION NUMBER

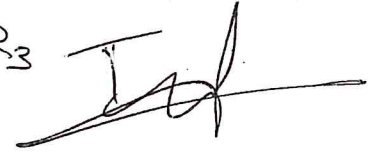
: CP/1385/2018

(IA/MA) APPLICATION NUMBERS

MA/602/2019

S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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T. PRASANTH counsel for R<sub>1</sub> to R<sub>3</sub>  
(CMS/2453/2023)



1. CP/1385/2018

MA/602/2019

**ORDER**

Present: Shri. V. Manivannan, Ld. Counsel for the Applicant/RP through VC.  
Shri. T. Prasanth, Ld. Counsel for the R1 to R3.

At the request of Ld. Counsels for the parties, list the application for **Physical Hearing on 08.07.2024.**

**Sd/-**

**VENKATARAMAN SUBRAMANIAM**  
MEMBER (TECHNICAL)

**Sd/-**

**SANJIV JAIN**  
MEMBER (JUDICIAL)

vs